



Government of Jammu and Kashmir,
Transport Department,
Civil Secretariat, Srinagar

Notification
Srinagar, the 25th May, 2016

SRO 153 .- In exercise of the powers conferred by sub-section (1) of section 212 of the Motor Vehicles Act, 1988 (Central Act No. 59 of 1988), it is hereby published that the Government of Jammu and Kashmir intends to make the following amendments in the Jammu and Kashmir Motor Vehicles Rules, 1991; namely:-

1. In rule 80(C), entries (i), (ii) and (iii) shall be substituted by the following:-
 - i) For Light Transport Vehicles.
(Goods/Passenger) Rs. 100/- per day.
 - ii) For Medium Transport Vehicles.
(Goods/Passenger) Rs. 150/- per day.
 - iii) For Heavy Transport Vehicles.
(Goods/Passenger) Rs. 200/- per day.
2. In rule 80, clause (G) shall be recast as under:-

In respect of belated application for renewal of all categories of permits, additional fee chargeable shall be as under:

 - i) Rs. 20/- per day for 45 days and
 - ii) Rs. 30/- per day for subsequent days.

Any person who desires to object to the afore-said proposal/amendment may submit his/her objections in writing to the Secretary to Government, Transport Department, Civil Secretariat within a period of six weeks from the date of publication of this notification. Any objection/suggestion received after the expiry of the said period shall not be entertained.

By order of the Government of Jammu and Kashmir.

Sd/-

(Raj Kumar Bhagat) IAS
Secretary to Government
Transport Department

No:TR-20/MVD/2016


Dated: 25 - 05:2016

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Copy to the:

1. Joint Secretary, Ministry of Road, Transport and Highways, Government of India, New Delhi.
2. All Financial Commissioners.
3. Principal Secretary to Hon'ble Governor, J&K State.
4. Principal Secretary to Hon'ble Chief Minister, J&K State.
5. All Principal Secretaries to Government.
6. Resident Commissioner, J&K New Delhi.
7. All Commissioners / Secretaries to Government.
8. Transport Commissioner, J&K Srinagar.
9. All Deputy Commissioners.
10. Director Information, J&K Srinagar with the request to kindly publish the notification in the two leading newspapers of the Jammu/Kashmir Divisions.
11. Director, State Motor Garages Department, Srinagar.
12. Regional Transport Officer, Jammu / Kashmir / Kathua.
13. General Manager Government Press Srinagar with the request to kindly publish the notification in the extraordinary issue of the Government gazette.
14. Assistant Regional Transport Officer _____
15. Pvt. Secretary to Secretary to Government, Transport Department.
16. Stock file /Incharge website.


(Romesh Kumar Giri)

 Under Secretary to Government
Transport Department